

Order No.74/RG/Spl/Misc. Dated – 05.04.2021

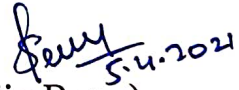
ORDER

Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)

Sh. Kapil Pandey and Sh. Raju Biswas, Peons attached with the Court of Hon'ble Mrs. Justice Alka Sarin have been tested positive for novel coronavirus (Covid-19).

In partial modification of Order No.72/RG/Spl/Misc. dated 01.04.2021, Hon'ble the Chief Justice has been pleased to order that cases listed before Hon'ble Mrs. Justice Alka Sarin will be taken up through Video Conference on 06.04.2021 & 09.04.2021.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
05.04.2021